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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
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Fax No.: 27601779

Time: 11:00 AM

Date: 21/08/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4397387/ 30	Opp. No. AMD- 1050181	M/s Anand And Anand, Delhi / M/S. Miraj Business Development Pvt. Ltd., Rajasthan V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla., Mumbai / M/s Hemant Kumar Goyal, Chhattisgarh	Venkatesan Rajamani, Asst. Registrar Rule-45(2)
02	4397387/ 30	Opp. No. AMD- 1052611	M/s Anand And Anand, Delhi / M/s. Miraj Business Development Pvt. Ltd., Rajasthan V/s M/s. Shri Yashwant Jain, Indian Citizen and Proprietor of M/s Jain Traders, Raipur	Venkatesan Rajamani, Asst. Registrar Main Matter
03	4402689/ 05	Opp. No. AMD- 1046811	Mr. Hardik Kumar Hudda, Ahmedabad / M/s. Rayo Pharma Private Limited, Ahmedabad V/s M/s. Remfry & Sagar., New Delhi	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
04	4403342/ 29	Opp. No. AMD- 1061651	M/s. H K Acharya And Company , Ahmedabad / M/s. Go Amrut Dairy And Food Products Llp, Ahmedabad V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla., Mumbai / M/s. Bunge India Private Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar Rule-45(2)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4403660/ 31	Opp. No. AMD- 1052135	M/S. K.C. Patel & Co., Ahmedabad / M/s. Ishvarbhai Shamjibhai Bavaliya Proprietor Of Shivam Trading, Gujarat V/s M/s. Karni Trade Marks, Surat / Mr. Siddhant Lime Private Limited, Surat	Venkatesan Rajamani, Asst. Registrar Rule-45(2)
06	1813578/ 11	Opp. No. AMD- 770268	Ms. Gautam & Company, Rajasthan / Mr. Raj Singh, Rajasthan V/s M/S. Registration S.S. Kendra, Jaipur / M/s. Autolite (India) Ltd., Rajasthan	Abirama Sundara Vali M., Assistant Registrar Main Matter
07	1900223/ 31	Opp. No. AMD- 775736	M/s. H K Acharya And Company , Ahmedabad / Ms. Shah Jivraj Nanchand & Sons, Gujarat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	1950162/ 41	Opp. No. AMD- 884509	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Vishesh And Associates, Mumbai / M/s. Ims Learning Resources Pvt.Ltd. Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter
09	1950162/ 41	Opp. No. AMD- 885187	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Lalji Advocates, Delhi / M/s Institute Of Management Studies (Society), Dehradun	Abirama Sundara Vali M., Assistant Registrar Main Matter
10	1950162/ 41	Opp. No. AMD- 885637	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Bansal & Company, Delhi / M/s Institute Of Management Studies, Ghaziabad	Abirama Sundara Vali M., Assistant Registrar Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4461360/05	Opp. No. AMD- 1061008	Mr. Mehul Chandubhai Madalia, Surat / M/s. Srh Enterprise Private Limited, Surat V/s Ms. Mitali Arora Dehradun / M/s. Fender Formulations Pvt. Ltd, Mumbai	Venkatesan Rajamani, Asst. Registrar Rule-45(2)
02	4461628/32	Opp. No. AMD- 1068637	Ms. Easy Trade Solution, Ahmedabad / Mr. Bhumika Jainishkumar Maisuria (Proprietor) Trading As Jwala Fruits & Herbs Beverages, Surat V/s M/s. Parle Agro Private Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar Rule-45(2)
03	4468656/36	Opp. No. AMD- 1053281	Mr. Bipinchandra Jayantilal Patel, Ahmedabad V/s M/s. Mohan Associates, Chennai / M/s. Bajaj Finserv Limited ,Pune	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
04	4470370/29	Opp. No. AMD- 1053041	M/s. H K Acharya And Company, Ahmedabad / M/s. Isha Snacks Pvt Ltd, Ahmedabad V/s Advocate Gaurav Soni, Ahmedabad / M/S. Lakhani Rajabali Nurdinbhai, Bhavnagar	Venkatesan Rajamani, Asst. Registrar TM-O(Notice Of Opposition)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4475354/05	Opp. No. AMD- 1054471	Mr. Yash Suryawala ,Vadodara / M/s. Renown Pharmaceuticals Pvt. Ltd., Vadodara V/s M/s. Sun Pharma Laboratories Limited.,Mumbai	Venkatesan Rajamani, Asst. Registrar TM-O(Notice Of Opposition)
06	1815062/05	Opp. No. AMD- 787907	M/S. R. R. Shah & Co., Ahmedabad / M/S Torrent Pharmaceuticals Ltd., Ahmedabad V/S M/S. Vishesh & Associates., Mumbai / M/S. Cachet Pharmaceuticals Pvt Ltd, Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter
07	1815330/09	Opp. No. AMD- 791864	Ms. Dahyabhai Chaturdas Patel, Ahmedabad V/s Mr. M. J. Chawla.,Ulhasnagar-Thane / M/s. Bharat Electric Industries, Ulhasnagar-Thane	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	1824593/29	Opp. No. AMD- 909610	Mr. J.T.Trivedi & Associates., Ahmedabad / Mr. Naresh Himatmal Gandhi Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad, / M/s. N. K. Proteins Private Limited	Abirama Sundara Vali M., Assistant Registrar Main Matter
09	1824589/30	Opp. No. AMD- 942791	Mr. J.T.Trivedi & Associates., Ahmedabad / M/s. Ashapura Traders , Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad, / M/s. Rajwadi Papad House	Abirama Sundara Vali M., Assistant Registrar Delay evidence u/r-45
10	1950153/16	Opp. No. AMD- 885636	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Bansal & Company, Delhi / M/s. Institute Of Management Studies, Ghaziabad	Abirama Sundara Vali M., Assistant Registrar Main Matter



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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4487639/ 05	Opp. No. AMD- 1071738	M/s. Accretion Pharmaceuticals, Gujarat. V/s M/s. Vishesh And Associates, Mumbai / M/s. Alkem Laboratories Ltd. Mumbai	Venkatesan Rajamani, Asst. Registrar Unverified TM- O(Counter Statement)
02	4518451/ 05	Opp. No. AMD- 1062537	M/s Globela Pharma Pvt. Ltd., Gujarat V/s M/s. Sun Pharma Laboratories Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
03	4524041/ 35	Opp. No. AMD- 1110125	Mr. Ajay Kumar, Delhi/ Mr. Rakesh Kumar, Rajasthan V/s Mr. Deepak Vaid, Chennai / M/s Zebtronics India Private Limited, Chennai	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
04	4562678/ 05	Opp. No. AMD- 1065470	M/s. Sheth & Co., Advocates, Rajkot / Mr. Umeshkumar Ghanshyambhai Patel, Gujarat V/s M/s. Raj Trade Mark Co., Delhi / Mr. Amardeep Singh Vig, (Partner) At M/S. Vigsons Healthcare India LLP, Uttar Pradesh	Venkatesan Rajamani, Asst. Registrar Rule-45(2)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4562678/05	Opp. No. AMD- 1079838	M/s. Sheth & Co., Advocates, Rajkot / Mr. Umeshkumar Ghanshyambhai Patel, Gujarat V/s M/s Dharampal Premchand Limited, Noida	Venkatesan Rajamani, Asst. Registrar Main Matter
06	4562678/05	Opp. No. AMD- 1081426	M/s. Sheth & Co., Advocates, Rajkot / Mr. Umeshkumar Ghanshyambhai Patel, Gujarat V/s Ms.. Anand And Anand, Chennai / Mr. N.Ramachandran, Chennai	Venkatesan Rajamani, Asst. Registrar Main Matter
07	1811894/09	Opp. No. AMD- 776711	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Ashokbhai V. Nakrani Trading As Ms. Trchno Electronics, Gujarat V/s M/s. C. Daniel & Gladys, Chennai / M/s. Aqua Pump Industries & Aqua Sub Engineering, Coimbatore	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	1811485/05	Opp. No. AMD- 796345	M/s. G. D. Bansal & Associates. Jaipur / M/s Torcium Biotech Pvt. Ltd., Jaipur V/s M/s. Sun Pharma Laboratories Limited, Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter
09	1810995/30	Opp. No. AMD- 788865	Mr. Anwar Ali Vali Mohammed Panjwani Trading As M/S. Sonu Gruh Udhyog, Gujarat V/s M/s Worldwide Registration Bureau., New Delhi / M/s Alka Foods Pvt. Ltd. Delhi	Abirama Sundara Vali M., Assistant Registrar Rule-45(2)
10	2001092/28	Opp. No. AMD- 882039	M/s. Bhansali & Associates, Ahmedabad / M/s Suresh Kumar Jasraj Burad Trading As M/S. J.K.Sons, Ahmedabad V/s M/s. Bhagwati & Co. Mumbai / M/s Parksons Cartamundi Pvt. Ltd, Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter

11	2001092/ 28	Opp. No. AMD- 885051	M/s. Bhansali & Associates, Ahmedabad / M/s Suresh Kumar Jasraj Burad Trading As M/S. J.K.Sons, Ahmedabad V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s Sharda Cards Pvt. Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar Main Matter
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CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	4443023/ 05	Opp. No. AMD- 1060582	Mr. A.P Associates , Indore/ M/s. Iheal Pharmaceutical Navsari, Gujarat. V/s Ms. Shalina Laboratories Pvt. Ltd. Mumbai	Venkatesan Rajamani, Asst. Registrar Rule-46(2)
02	4444370/ 24	Opp. No. AMD- 1079817	M/s. Legalraasta Technologies Private Ltd, Delhi / Mr. Pranali Shah, Ahmedabad V/s Ms. Sudeshna Banerjee	Venkatesan Rajamani, Asst. Registrar Rule-45(2)
03	4452144/ 29	Opp. No. AMD- 1058953	M/S. G. D. Bansal & Associates.,Jaipur /Mr. Pankaj Gupta S/O. Sh. Ram Mohan Gupta, Dausa-Rajasthan V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla., Mumbai / M/s. Bunge India Private Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar Rule-45(2)
04	4459162/ 05	Opp. No. AMD- 1066924	M/s. Rajasthan Registration Center.,Jaipur/ M/s. Vetnext Pharma, Jaipur V/s M/s. Raptakos, Brett & Co. Ltd.,Mumbai	Venkatesan Rajamani, Asst. Registrar Rule-45(2)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4412732/ 24	Opp. No. AMD- 1053939	Advocate Gaurav Soni, Ahmedabad / M/s. Galundia Textiles Private Limited, Bhilwara, Rajasthan V/s Advocate Mansheel Lawpals, Ahmedabad / M/s. Samyak Synthetics Private Limited, Bhilwara, Rajasthan	Venkatesan Rajamani, Asst. Registrar Rule-45(2)
06	2540740/ 11	Opp. No. AMD- 931807	M/s. Y. J. Trivedi & Co., Ahmedabad, / Mr. Mahendra Narsinhbhai Patel V/S M/S. Lalji Advocates, Delhi / M/S. Mamta Lights., Delhi	Abirama Sundara Vali M., Assistant Registrar Main Matter
07	2530791/ 09	Opp. No. AMD- 903246	Advocate Prakash Javaria, Udaipur Rajasthan / M/S. Hercules Electromech (P) Ltd. V/S M/s. MOHAN ASSOCIATES, Chennai/ M/s. Tube Investments Of India Limited , Chennai	Abirama Sundara Vali M., Assistant Registrar Main Matter
08	2540881/ 03	Opp. No. AMD- 903944	M/S. Tradesafe., Ahmedabad / M/S. Smart Laboratories Pvt. Ltd. V/s Mr. Prabhu Tandon, New Delhi / M/S. Leeford Healthcare Limited , Ludhiana	Abirama Sundara Vali M., Assistant Registrar Main Matter
09	2005704/ 30	Opp. No. AMD- 931923	Advocate Gaurav Soni., Ahmedabad / M/S. Raghav Product , Bhilwara – Rajasthan V/s Mr. Girish Mohanlal Chawla, Ulhasnagar-Thane / M/S. Kamal Tea Store Ulhasnagar-Thane	Abirama Sundara Vali M., Assistant Registrar Main Matter
10	2531214/ 29	Opp. No. AMD- 903938	M/s. B. D. Shukla & Company., Ahmedabad / M/s. Khushi Foods Limited., Ahmedabad V/s M/S. G. D. Bansal & Associates., Jaipur / Ramavatar Sarda S/O. Late Rama Kishan Jodhpur	Abirama Sundara Vali M., Assistant Registrar Main Matter